

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.618
CP-22/241-242/ND/2020
CA/50/2021

IN THE MATTER OF:
Mr. Amarjit Singh Chatha

...APPLICANT

Vs

M/s. Moon Light Propbuild Pvt. Ltd. and Ors.

...RESPONDENT

Section
U/s 241-242

Order delivered on 02.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Ms. Shivambika Sinha, Adv.Ms. Nimita Kaul, Adv. Mr. Gurveer Lally, Adv.

For the Respondent

:Adv Meghna Rao a/w Adv Adar Nautiyal for applicant in CA 50 of 2021

ORDER

Due to paucity of time, matter is adjourned to **13.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)